

(2021) 06 MAN CK 0011

In the Manipur High Court

Case No : Public Interest litigation No. 20 Of 2021

Pouduanlungliu & Anr

APPELLANT

Vs

State Of Manipur & Anr

RESPONDENT

Date of Decision : 02-06-2021

Acts Referred:

Citation : (2021) 06 MAN CK 0011

Hon'ble Judges : Sanjay Kumar, CJ

Bench : Single Bench

Advocate : Kalangaipou Riamei, Lenin Hijam

Judgement

Sanjay Kumar, CJ

Mr. Kalangaipou Riamei, learned counsel, appears for the petitioners. Mr. Lenin Hijam, learned Additional Advocate General, Manipur, states that the

reply affidavit has been sent for signatures and would be filed by the next date of hearing.

A copy of the said reply shall be supplied to the counsel opposite and filed in the Registry on or before 07.06.2021 without fail.

Post on 08.06.2021.

A copy of this order shall be supplied online or through whatsapp to both the learned counsel for the parties.